

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 1129
TO BE ANSWERED ON 08.12.2021

Representation regarding NEP by Tamil Nadu

1129 Shri P. Wilson:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has any response to the representations made by State Government of Tamil Nadu with regards to the three language policy adopted in the NEP and the action taken thereon;
- (b) whether NEP has taken into account any expert study or the system of education in Tamil Nadu and other States or consulted stakeholders before framing NEP;
- (c) whether the Ministry has data on the number of schools run by Government/private bodies which are affiliated to CBSE, State and district-wise especially in Tamil Nadu; and
- (d) if so, details thereof and if not, reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) National Education Policy (NEP), 2020 provides that the three-language formula will continue to be implemented while keeping in mind the Constitutional provisions, aspirations of the people, regions, and the Union, and the need to promote multilingualism as well as promote national unity. However, there will be greater flexibility in the three-language formula, and no language will be imposed on any State. The three languages learned by children will be the choices of States, regions, and of course the students themselves.

(b) A highly participative, inclusive and multi-pronged consultation process, through online, grassroots and thematic expert consultations, involving State/Union Territory (UT) Governments, Government of India Ministries, Members of Parliament (MP) and public was carried out before finalization of the NEP 2020. The Draft National Education Policy 2019 (Draft NEP 2019) was uploaded on the Ministry of Education's website to elicit comments and suggestions from various stakeholders. Further, letters were written to States/UTs Governments and Government of India Ministries inviting their views and comments on Draft NEP 2019. An Education Dialogue with Hon'ble MPs of Andhra Pradesh, Telangana, Tamil Nadu, Puducherry, Kerala, Karnataka & Odisha was held on three consecutive days, i.e, on 31.07.2019, 01.08.2019 & 02.08.2019. Two meetings, one with State Education Secretaries of School Education and another with State Secretaries of Higher & Technical Education were held on 09.07.2019 and 08.08.2019, respectively. A special meeting of

Central Advisory Board on Education (CABE) on National Education Policy to discuss the National Education Policy was held on 21.09.2019. 26 Education Ministers of various States and UTs, representatives of States and UTs, Members of CABE, Heads of Autonomous Organizations, Vice Chancellors of Universities, attended the meeting along with senior officials of the Central and State Governments. As per the procedure, inter-ministerial consultation on the draft Cabinet Note on National Education Policy 2020 was done. Accordingly, based on all feedback/comments received from various stakeholders on the Draft NEP, the Ministry finalized the National Education Policy, 2020.

(c) & (d) The State-wise details of the Central Board of Secondary Education (CBSE) affiliated schools are annexed at Annexure-I. The details of district-wise CBSE affiliated schools in Tamil Nadu are annexed at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1129 TO BE ANSWERED ON 08.12.2021 ASKED BY SHRI P. WILSON, HONOURABLE MP REGARDING 'REPRESENTATION REGARDING NEP BY TAMIL NADU'.

Sl. NO.	STATE NAME	GOVT.	GOVT. AIDED	AIDED FROM OTHER SOURCE/CTSA	KVS	JNV	INDEPENDENT	GRAND TOTAL
1	ANDHRA PRADESH	23	5	0	38	14	347	427
2	ASSAM	20	13	0	57	27	202	319
3	BIHAR	6	2	0	55	39	1023	1125
4	GUJARAT	36	6	1	44	29	492	608
5	HARYANA	140	7	0	35	20	1916	2118
6	HIMACHAL PRADESH	10	3	3	25	12	273	326
7	JAMMU & KASHMIR	1	20	0	36	19	84	160
8	KARNATAKA	6	9	5	47	31	1143	1241
9	KERALA	5	3	0	36	14	1378	1436
10	MADHYA PRADESH	126	10	0	106	53	1242	1537
11	MAHARASHTRA	29	16	0	59	34	1125	1263
12	MANIPUR	4	6	0	9	11	53	83
13	MEGHALAYA	0	4	0	7	9	7	27
14	NAGALAND	1	9	0	7	11	16	44
15	ODISHA	236	3	1	62	31	321	654
16	PUNJAB	44	28	0	50	23	1357	1502
17	RAJASTHAN	117	64	0	76	35	1029	1321
18	SIKKIM	220	6	0	2	4	14	246
19	TAMILNADU	10	6	0	42	0	1351	1409
20	TRIPURA	46	4	0	9	4	40	103
21	UTTAR PRADESH	70	32	0	115	74	3741	4032
22	ARUNACHAL PRADESH	196	7	0	16	17	101	337
23	MIZORAM	6	3	0	4	8	0	21
24	WEST BENGAL	8	14	3	61	19	292	397
25	ANDAMAN & NICOBAR	94	5	0	2	3	20	124
26	CHANDIGARH	99	5	0	6	1	60	171
27	DELHI	574	738	0	46	2	837	2197
28	GOA	0	1	0	5	2	8	16
29	PUDUCHERRY	0	0	0	4	4	34	42

30	DADAR & NAGAR HAVELI	0	0	0	1	1	10	12
31	DAMAN & DIU	0	0	0	1	2	4	7
32	LAKSHADWE EP	6	0	0	1	1	0	8
33	CHATTISGAR H	263	2	0	34	26	434	759
34	JHARKHAND	10	3	0	39	26	452	530
35	UTTARAKHA ND	197	15	2	45	13	597	869
36	TELANGANA	25	3	0	31	10	374	443
37	LADAKH	0	1	0	3	2	10	16
38	ABROAD	0	0	0	3	0	257	260
	Total	2628	1053	15	1219	631	20644	26190

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1129 TO BE ANSWERED ON 08.12.2021 ASKED BY SHRI P. WILSON, HONOURABLE MP REGARDING 'REPRESENTATION REGARDING NEP BY TAMIL NADU'

Sl. No.	DISTRICT NAME	TOTAL COUNT
1.	ARIYALUR	1
2.	CHENGALPATTU	19
3.	CHENNAI	162
4.	COIMBATORE	150
5.	CUDDALORE	36
6.	DHARMAPURI	34
7.	DINDIGUL	37
8.	ERODE	48
9.	KALLAKURICHI	00
10.	KANCHEEPURAM	140
11.	KANYAKUMARI	53
12.	KARUR	16
13.	KRISHNAGIRI	26
14.	MADURAI	41
15.	NAGAPATTINAM	18
16.	NAMAKKAL	46
17.	NILGIRIS	14
18.	PERAMBALUR	16
19.	PUDUKKOTTAI	16
20.	RAMANATHAPURAM	17
21.	RANIPET	6
22.	SALEM	52
23.	SIVAGANGA	18
24.	TENKASI	0
25.	THANJAVUR	32
26.	THENI	14
27.	THIRUVALLUR	95
28.	THIRUVARUR	5
29.	THOOTHUKUDI	24
30.	TIRUNELVELI	58
31.	TIRUPPUR	9
32.	TIRUVANNAMALAI	30
33.	TRICHIRAPPALLI	57
34.	VELLORE	52
35.	VILUPPURAM	36
36.	VIRUDHUNAGAR	31
	TOTAL	1409
